Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED

Date of commencement of CIRP: 25th October 2024

List of creditors as on: 06/03/2025

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary	of claims received	Summary of	f claims admitted	Amount of contingent	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if
110.		No. of claims	Amount	No. of claim	Amount of claims admitted	claims	not numited	Termenton.	Amicaure	any
1	Secured financial creditors belonging to any class of creditors									
2	Unsecured financial creditors belonging to any class of creditors									
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	45,15,34,597.00	1	45,15,34,597.00	-	-	-	-	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-	-	
5	Operational creditors (Workmen)	0								
6	Operational creditors (Employees)	0								
7	Operational creditors (Government Dues)	2	1,07,76,48,991.00	2	76,32,45,503.00			31,44,03,488.00		
8	Operational creditors (other than Workmen and Employees and Government Dues)	0								
9	Other creditors, if any, (other than financial creditors and operational creditors)	0								
	Total	3	1,52,91,83,588.00	3.00	1,21,47,80,100.00	-	-	31,44,03,488.00		

Annexure-1

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25th October 2024 List of creditors as on: 06/03/2025

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

S	l.	Name of creditor	Identification No.	Details of cl	aim received			Details of claim a	admitted			Amount of	Amount of any	Amount of	Amount of	Remarks, if any
N	0.									continge nt	mutual dues,	claim not	claim			
				Date of receipt	Amount	Amount of	Nature of	Amount covered by	Amount	claim	that may be set-	admitted	under			
				•	claimed	claim admitted	claim	security	covered by		off		verificati			
								interest	guarantee					on		
	NIL															

Annexure-2

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED
Date of commencement of CIRP: 25th October 2024
List of creditors as on: 06/03/2025

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.		Name of creditor	Identification No.	Details of claim	received	Details of claim	ı admitted				Amount of	Amount of	Amount of	Amount of	Remarks, if any
No	э.			Date of receipt	Amount	Amount of Nature of Amount covered by Whether % of voting co					contingent	any mutual	claim not	claim under	
				_	claimed	claim	claim	guarantee	related	share in	claim	dues, that may	admitted	verification	
						admitted			party?	CoC		be set- off			

Annexure - 3

Name of the Corporate Debtor : AKS Alloys Private Limited Date of commencement of CIRP:25th October 2024

List of creditors as on: 06/03/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

	Sl. Name of creditor Details of claim received					Details of claim adm	nitted			1	Amount of any mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	claim	dues, that may be set-off			
1	Prudent ARC Limited	08-11-2024	45,15,34,597.00	45,15,34,597.00	Secured Financial Creditor	45,15,34,597.00	-	NO	100.00		0	0	-	NIL
2														
	TOTAL		45,15,34,597.00	45,15,34,597.00		45,15,34,597.00	-						-	

Annexure – 4 Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED

Date of commencement of CIRP:25/10/2024

List of creditors as on: 06/03/2025
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. Name of creditor No.	Details of clai	Details of claim received		Details of claim admitted					Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	may be set- off			

Annexure - 5

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED

Date of commencement of CIRP: 25th October 2024

List of creditors as on: 06/03/2025

List of operational creditors (Workmen)

(Amount in₹)

Sl. No.	Name of authorised representative, if any	Identification No.	Details of	f claim received		Details of cl	aim admitte			Amount of any mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	claim claim related CoC, if				that may be set-off			

Annexure – 6

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25TH OCTOBER 2024

List of creditors as on: 06/03/2025

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised representative, if any	Identification Number	Details of	f claim received	co					mutual dues,	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of Nature of Whether % of voting share in claim related CoC, if admitted party? applicable				claim	that may be set- off			
1	-												
2							NIL						
4													
Claims	received on account of outs	tanding Salaries of Ex-emplo											
-							****						
							NIL						
Claim	wasiwad an assaurt -f	totonding Cuotuity of	l mlovece										
Ciaim	received on account of ou	tstanding Gratuity of ex-en	ipioyees				ı			I			

Annexure – 7

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP: 25th OCTOBER 2024

List of creditors as on: 06/03/2025

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Details of Claimant	Details of claim			Details o	f claim adm	itted			Amount of	Amount	Amount	Amount of	Remarks, if
No.		received								contingent	of any	of claim	claim under	any
	Department	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
		receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
				admitted		security	guarantee	party?	CoC, if		that may			
						interest			applicable		be set-off			
1	Income Tax Department, Chennai	13-11-2024	26,86,44,074.00	16,14,60,772.00	Income tax Demand	NIL	Nil	No	NIL	Nil	nil	nil	10,71,83,302.00	The order copies of the assessment ordes was not provided hence kept under verification
2	GST Department	20.11-2024	80,90,04,917.00	60,17,84,731.00	GST Demand	NIL	Nil	No	Nil	Nil	Nil	MIL	20,72,20,186.00	The order copies of the assessment ordes was not provided hence kept under verification
			1,07,76,48,991.00	76,32,45,503									31,44,03,488.00	

Annexure – 8

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP:25TH OCTOBER 2024

List of creditors as on: 06/03/2025

List of operational creditors (Other than Workmen and Employees and Government Dues)

S	1	Name of creditor	Details of claim receive	ed		Details o	f claim admi	tted			Amount of contingent	Amount of any mutual		Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		related	% of voting share in CoC		dues, that may be set-off			
1										-	-	-	-	-	-
2										-	-	-	-	-	-
3								NIL		-	-	-	-	-	-
4										-	-	-	-		

Annexure – 9

Name of the Corporate Debtor : AKS ALLOYS PRIVATE LIMITED Date of commencement of CIRP:31ST OCTOBER 2024

List of creditors as on: 06/03/2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl.	Name of	Details of	claim		I	Details of claim ad	mitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if any
No.	creditor	received						continge nt	mutual dues,	claim not	claim		
							claim	that may be set-	admitted	under			
		Date of	Amount	Amount of	Amount covered		off		verificati				
		receipt	claimed	claim	claim	by	by guarantee	related				on	
				admitted		security interest		party?					
		•					2.777				•		

NIL